

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 1953
TO BE ANSWERED ON JULY 31, 2025**

IMPLEMENTATION OF PROJECTS UNDER AMRUT 2.0

NO. 1953. SHRI HIBI EDEN:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government is closely monitoring the implementation and progress of the drinking water supply projects under AMRUT 2.0 in Eloor, Kalamassery, Maradu, North Paravur, Thrikkakara, Thrippunithura Municipalities and Kochi Municipal Corporation and if so, the details thereof;**
- (b) the details of the projects identified in Ernakulam district so far under the AMRUT 2.0 scheme, particularly in the Urban Local Bodies (ULBs) including Eloor, Kalamassery, Maradu, North Paravur, Thrikkakara, Thrippunithura Municipalities and Kochi Municipal Corporation;**
- (c) whether the Government has approved drinking water supply projects under AMRUT 2.0 in various wards of the above-mentioned municipalities and Kochi Municipal Corporation; and**
- (d) if so, the details thereof including the ward/division number, name of the project, estimated expenditure, expected date of completion, State/ULB share and the current status of the work?**

**ANSWER
THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

(a) to (d): Water is a State subject and management of drinking water is the responsibility of the State Government/ Urban Local Bodies. Government of India supplements the efforts of the States through schematic interventions/ advisories. It provides financial and technical support to the States through various schemes/ Missions such as Atal Mission for Rejuvenation and Urban Transformation 2.0 (AMRUT 2.0).

Under AMRUT 2.0, States/ Union Territories (UTs), through their respective SHPSCs, have been empowered to select, appraise, prioritise and implement projects within the broad framework of Mission guidelines. The Mission guidelines have provisions for formation of State High Powered Steering Committee (SHPSC) headed by the Chief Secretary of the State, to monitor the implementation of the scheme at the State/ UT level. State Level Technical Committee (SLTC) headed by the Secretary, Urban Development & Housing Department provides technical support to the SHPSC in monitoring and supervising the scheme at the State level. Further, an Apex Committee constituted under the ambit of Mission guidelines reviews and monitor the Mission periodically. For assessment and monitoring of work done under AMRUT in the States/ UTs, there is a provision of Independent Review and Monitoring Agencies (IRMAs). Also, in order to fast-track the implementation of AMRUT 2.0, the progress is periodically reviewed and monitored through regular video conferences/ webinars/ workshops/ site-visits etc. by Ministry of Housing and Urban Affairs (MoHUA) with the States/ UTs and ULBs. There is a dedicated AMRUT 2.0 online portal for tracking progress and project-wise outcomes.

In Ernakulam District, 86 projects worth ₹471.96 crore have been approved under AMRUT 2.0. The details of projects approved in various Urban Local Bodies of Ernakulam District are as under:

ULBs	Water Supply		Sewerage/Septage Management		Water Body Rejuvenation		Parks/ Green Spaces Development	
	No.	Approved Cost (in Cr.)	No.	Approved Cost (in Cr.)	No.	Approved Cost (in Cr.)	No.	Approved Cost (in Cr.)
ALUVA	2	4.93			1	0.12	1	0.35
ANGAMALY (M)	1	4.96			1	0.93	1	0.55
ELOOR	1	7.35			3	0.85	1	0.55
KALAMASSERY (M)	1	14.41			1	0.51	1	0.85
KOCHI	15	122.50	3	225.90	3	7.66	4	1.60
KOOTHATTUKULAM	1	5.30			1	0.53		
KOTHAMANGALAM (M)	9	11.34			2	0.70	1	0.55
MARADU(M)	1	1.74			1	0.27	1	0.75
MUVATTUPUZZHA (M)	1	7.40			5	0.69	1	0.54
PARAVUR (M)	1	5.18			6	1.10	1	0.54
PERUMBAVOOR (M)	2	12.95			1	0.42	1	0.55
PIRAVOM	1	4.53			1	0.55	1	0.35
THRIKKAKARA (M)	2	7.04			1	0.30	1	0.80
THRIIPPUNITHURA (M)	1	12.50			1	0.57	1	0.79
Grand Total	39	222.12	3	225.90	28	15.18	16	8.77

The Details of water supply projects approved in Ernakulam district under AMRUT 2.0 is given in ANNEXURE I.

ANNEXURE-I REFERRED TO IN REPLY TO PART (a) to (d) OF UNSTARRED QUESTION NO. 1953 REGARDING “IMPLEMENTATION OF PROJECTS UNDER AMRUT 2.0”, DUE FOR ANSWER IN THE LOK SABHA ON 31.07.2025:

WATER SUPPLY PROJECTS IN ERNAKULAM DISTRICT UNDER AMRUT 2.0

SI NO	ULB	Project Title	Approved Total Project Cost (In ₹. Cr.)	State/ULBs share (In ₹. Cr.)	Status of project
1	KOCHI	Priority 7-Water supply improvements to Kaloor zone-laying distribution mains from the OHSR at Kaloor	19.95	13.2987	NIT Issued
2	KOCHI	AMRUT 2.0 -Priority-24-Construction of GLSR-15LL & OHSR-15 LL capacity, Supply and Erection of 120HP (2Nos) & 75Hp (2Nos) pump sets and interconnection works at perumanoor pump house and replacement of old and damaged pipes in various roads in Division 39 (Old) of Kochi Corporation	17.01	11.3389	Contract Awarded
3	THRIKKAKARA(M)	AMRUT2.0-Construction of 10LL GL SUMP, pump house and allied works in cochin university compound	3.36	1.68	Contract Awarded
4	MARADU(M)	AMRUT 2.0-WSS TO MARADU MUNICIPLITY -Phase 1	1.74	0.87	Contract Awarded
5	KOCHI	Priority 23-Improving water supply to divisions 33,70,71 and 72- Replacing old and damaged 200 mm CI pipe and 100 mm AC pipes	5.05	1.68872	Contract Awarded
6	KOCHI	Priority 06-Water supply improvements to Pachalam zone - providing distribution mains from the Pachalam OHSR- PHASE 2	15.75	5.2668	Contract Awarded
7	ANGAMALY (M)	AMRUT 2.0-Providing Functional Household tap connections to Angamaly Municipality,Replacement of damaged distribution lines ,providing rider lines and extensions and allied works	4.96	2.48	Contract Awarded
8	KOTHAMANGALAM (M)	AMRUT-2.0 AMRUT 2.0-UWSS to Kothamangalam-Providing FHTC to Urban house holds in Kothamangalam municipality	2.5	1.25	Completed
9	KOCHI	Amrut 2.0-Water supply improvement to Edakochi Zone-Construction of 5LL capacity GLSR, pump house,and supply and installation of Pump set	2.6	0.86944	NIT Issued

SI NO	ULB	Project Title	Approved Total Project Cost (In ₹. Cr.)	State/ULBs share (In ₹. Cr.)	Status of project
10	THRIKKAKAR A(M)	AMRUT 2.0- Replacing old, damaged, under size distribution lines and sluice valves in Thrikkakara Municipality	3.68	1.84	Contract Awarded
11	KOCHI	AMRUT 2.0- SWAP-2- Replacing old and damaged 700mm primo pipe (pumping main to Karuvelippady pump house) by 700mm DI K9 pipe from Perumanoor pump house to Thevara	10.51	3.51454	Contract Awarded
12	KOCHI	AMRUT 2.0 - Replacing old and damaged CI and AC pipes with DI K9 and PVC pipes on both side along Deshabhimani road, Kochi Corporation.	5	1.672	Contract Awarded
13	KOCHI	AMRUT 2.0 -Priority 24 A- Improving water supply to Fort Kochi area - Supplying, laying, testing and commissioning of 600mm DI K9 pumping main for a length of 3300m from Beach road Jn. to Fort Kochi OHSR	11.48	3.83891	NIT Issued
14	KOTHAMANG ALAM (M)	Ward-22: Karakkunnam Drinking Water Project	0.58	0.29	Completed
15	MUVATTUPU ZHA (M)	AMRUT 2.0-Muvattupuzha Municipality-Renovation of Existing Water Supply Scheme UWSS to Muvattupuzha & Providing FHTC to all Households	7.4	3.7	Contract Awarded
16	ALUVA	AMRUT 2.0 - Aluva Municipality-Providing new house connections ,replacing old damaged AC/GI pipes ,supplying and installing 2 Nos VT pump sets at WTP.	1.36	0.68	Contract Awarded
17	KOCHI	Priority13-Construction of 4 lakh litres GLSR at Thoppumpady- interconnecting the pumping main from Maradu plant with proposed GLSR and renovation of pump house	7.41	2.4779	NIT Issued
18	ALUVA	AMRUT 2.0 - Aluva Municipality-Providing new house connections in various wards of Aluva Municipality, replacing old damaged AC/CI/GI pipes and allied works, shifting of existing water connections to new lines, supply and fixing of valves at various locations etc.- Phase- II	3.57	1.785	NIT Issued

SI NO	ULB	Project Title	Approved Total Project Cost (In ₹. Cr.)	State/ULBs share (In ₹. Cr.)	Status of project
19	ELOOR	AMRUT 2.0 - Eloor Municipality - Construction of 15LL capacity OHSR near old Ayurvedha hospital Manjummal, laying 300mm DI(k9) pipes and allied works.	7.35	3.675	NIT Issued
20	PERUMBAVOOR (M)	AMRUT 2.0-Perumbavoor Municipality –UWSS to Perumbavoor Municipality – Replacing damaged 400 mm AC pumping main with 400 mm DI K9 pipe and providing FHTC.	3.3	1.65	NIT Issued
21	KOTHAMANGALAM (M)	Ward-3&4: Karingazha Drinking Water Project	1.75	0.875	Contract Awarded
22	KOTHAMANGALAM (M)	Ward-06: Kumbalathumury Drinking Water Project	0.26	0.13	Contract Awarded
23	KOTHAMANGALAM (M)	Ward-25: South Venduvazhy Drinking Water Project	1.58	0.79	Contract Awarded
24	KOTHAMANGALAM (M)	Ward-06: Ayyappanmudy Drinking Water Project	1.42	0.71	Contract Awarded
25	KALAMASSERY (M)	AMRUT 2.0 - Kalamassery Municipality- Construction of 20LL OHSR tank near CUSAT pump house and allied works.	14.41	7.205	NIT Issued
26	KOTHAMANGALAM (M)	Ward-12: Valiyapara Drinking Water Project	1.49	0.745	Contract Awarded
27	KOTHAMANGALAM (M)	Ward-27: Vilayal Drinking Water Project	0.75	0.375	NIT Issued
28	KOTHAMANGALAM (M)	Ward-13: Puthuppady Drinking Water Project	1.02	0.51	Contract Awarded
29	PARAVUR (M)	AMRUT 2.0 - Providing FHTC by Augmenting or Retrofitting the Existing scheme & Replacement of old damaged AC Premo Pipe lines in North Paravur Municipality in Ernakulam District	5.18	2.59	Contract Awarded
30	PERUMBAVOOR (M)	AMRUT2.0-Perumbavoor Municipality-Augmentation of water supply scheme	9.65	4.825	Contract Awarded
31	KOCHI	Priority-4 Water supply improvements to Pachalam zone - providing distribution mains from the Pachalam OHSR - PHASE 1	4.2	1.40448	Contract Awarded

SI NO	ULB	Project Title	Approved Total Project Cost (In ₹. Cr.)	State/ULBs share (In ₹. Cr.)	Status of project
32	PIRAVOM	Amruth 2.0 Improvement of waterline distribution and providing FHTC to Urban households of Piravom municipality	4.53	2.265	Contract Awarded
33	THRIPPUNIT HURA (M)	AMRUT 2.0 -WSS to Tripunithura Municipality- Providing FHTC,by augmenting or retrofitting the existing Water Supply Scheme and laying new rider line	12.5	6.25	Contract Awarded
34	KOOTHATTU KULAM	AMRUTH 2.0 - Kuthattukulam Municipality - Renovation of Existing Water Supply Scheme UWSS to Koothat	5.3	2.65	Contract Awarded
35	KOCHI	AMRUT2.0 -Priority1- Improving water supply at Palarivattom, Edappally,Vennala area- replacement of old pipes- laying distribution mains from Palarivattom to Vadathode- Improving Water Supply to Kochi Corporation Divisions 34,35,36,37 & 40(NEW) (old 32,49 & 50) by laying 500 mm DI (K9) & 160 mm PVC (6Kg/cm2) pipe line from edappally to vadathodu at Ponekkara road and laying 160 mm PVC from Thammanam to Palarivattom at Vyloppilly road	15.76	5.27014	Contract Awarded
36	KOCHI	AMRUT 2.0 -Priority 8- Improving water supply at Chalikkavattom area-Laying 200mm DI pipe and 160mm PVC pipe along Nandanath Kochacko road from Thammanam Junction and crossing NH by HDD method using 225mm PE pipe and 400mm MS pipe as casing for improving water supply at Chalikkavattom in Kochi Corporation Division 45 & 48(new) 31,32 & 33(old)	2.01	0.67214	NIT Issued
37	KOCHI	Priority 12-Improving the water supply at Kumaranasan road-laying distribution pipe from Kathrikadavu bridge to STP junction	1.01	0.33774	Contract Awarded

SI NO	ULB	Project Title	Approved Total Project Cost (In ₹. Cr.)	State/ULBs share (In ₹. Cr.)	Status of project
38	KOCHI	AMRUT 2.0 -Priority 11- Improving water supply at Ponnurunni area in Kochi Corporation division no.53(new) and 31(old) by laying 160mm PVC pipe along Ponnurunni Kunjan Bava road	0.51	0.17054	Contract Awarded
39	KOCHI	Priority 18-Improving water supply at Perumpadappu and Edakochi area- providing feeder lines	4.27	1.42789	Contract Awarded

Note: NIT – Notice Inviting Tender